

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 10**  
**(IB)-01/ND/2021**

**IN THE MATTER OF:**

Star Pet Trading Pvt Ltd

... Applicant/Petitioner

**Order under Section 10 of IBC.**

**Order delivered on 07.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ahsan Ahmad, Adv

For the Respondent :

**ORDER**

Application filed under Section 10 of the Code filed by the Corporate Applicant. Let the intimation be sent to RoC& Income-Tax and compliance affidavit be filed.

List the matter on **01.03.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**